

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No. 11238 of 2016

[Arising out of OIO-MCH-PRCOMMR-PVR-35-2015-16 passed by Commissioner of Customs -MUNDRA]

M/s. Balkrishna Industries Ltd.

.....Appellant

Bkt House, C/15, Trade World, Kamala Mill Compound,
S B Marg, Lower Parel,
Mumbai, Maharashtra-400013.

VERSUS

C.C. Mundra

.....Respondent

Office of the Principle Commissionerate of Customs,
Port User Buld., Custom House Mundra,
Mundra, Kutch, Gujarat-370421

APPEARANCE:

Shri Rahul Gajera, Advocate for the Appellant

Shri Sameer Chitkara, Additional Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING : 19.07.2019

DATE OF DECISION: 07.11.2019

The appeal is disposed of. For order, see order of date in Customs Appeal No. 11524 of 2015.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Neha